

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 23rd day of April 2001.

Original Application no. 1452 of 1994.

Hon'ble Mr. S.K.I. Naqvi, Member-J

Hon'ble Mr. S. Biswas, Member-A.

Rudra Dutta Sharma,

S/o Sri Chandu Lal,

R/o Village and Post Office Morna,

District Bijnor.

... Applicant

C/A Sri R.P. Singh

Versus

1. Union of India
through Secretary Ministry of Postal and Telegraph,
New Delhi.
2. Superintendent of Post Offices,
Bijnor.

... Respondents

C/Rs Sri C.S. Singh

For

...2/-

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O R D E R (Oral)

Hon'ble Mr. SKI Naqvi, Member-J.

As per applicant's case, it was in the year 1991 when Smt. Ram Rati Devi, the then Extra Departmental Branch Post Master (EDBPM), proceeded on leave and left her charge with the applicant as her substitute and the applicant worked as such till the impugned order dated 8.9.94 was passed, in consequence upon termination order of Smt. Ram Rati Devi, the regular appointee to the post. The applicant has come up impugning this order dated 8.9.94, copy of which has been annexed as annexure A-1 to the OA, through which the applicant has been asked to handover the charge to Shri Balbir Singh.

2. The respondents have contested the case and filed counter reply with the simple mention that the applicant has no case, in view of the fact that no lien accrued to him to the post in question at any point of time.

3. Heard Shri RP Singh for the applicant and Shri CS Singh for the respondents and perused the records.

4. ^{Re applicant} The position is quite clear that the post held in question only as substitute to the then its incumbents Smt. Ram Rati Devi. It was only on the basis of request/permission by Smt. Ram Rati Devi

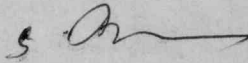
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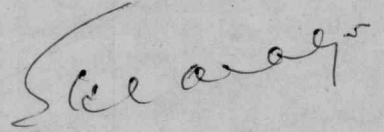
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and without any involvement of any official in the department. Therefore, the applicant has no case for the relief sought for. The OA is dismissed accordingly with the observation that in future the experience of the applicant as EDBPM may be taken into consideration when such situation arises.

5. No order as to costs.



Member-A



Member-J

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